

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA
01-06-2015 TO 04-06-2015

1. Hon'ble Mr. Justice Samarendra Pratap Singh **All Urgent Civil Matters, Criminal Matters not assigned to other bench (If Such matters inadequate, other criminal matters also)**
(Civil & Criminal Application Motion)
2. Hon'ble Mr. Justice Rajendra Kumar Mishra **Bail Applications under Section 438 Cr. P. C.**
3. Hon'ble Mr. Justice Amaresh Kumar Lal **Bail Applications under Section 439 Cr. P. C.**

Patna High Court
28th May, 2015

By order of Hon'ble The Chief Justice
Sd/-
(Prem Ranjan Mishra)
Joint Registrar (List)